

In the Court of HHJ Shri.R.M. Sadrani,Court 10, Addl.Sessions Judge

Criminal Cause List Dated 18.06.2020

BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1	BA 1399/20 in SC 830/15	Subhash Giri V/s DCB CID	Report
2	Exh-485 in SC 830/15	Gauram Bhikuram Arde V/s DCB CID	Hrg
3	Exh-486 in SC 830/15	Francis D'Mello V/s DCB CID	Hrg
4	MA 160/20 in SC 830/15	Donald Rober Patel V/s State	Hrg.
5	BA 1421/20 in SC 505/18	Irfan Rafiulla Shafiulla Khan V/s State	Hrg.
6	M A IN ABA 405/2018	Babulal Munot V/s State V.P. Road Police Station	Hrg.
7	BA 155/20	Sameer Ajit Bose V/s Bandra Police Station	Hrg.
8	ABA 558/20	Ravi Atmaram Todankar V/s Bandra Police Station	Hrg.
9	ABA 559/20	Prashant Indra Narayan Mishra & Anr. V/s Bandra Police Station	Hrg.
10	ABA 560/20	Dipak Indra Narayan Mishra V/s Bandra Police Station	Hrg.

11	BA 882/20	Ruben Lobo V/s Bandra Police Station	Hrg.
12	BA 883/20	Wendell Remedios V/s Bandra Police Station	Hrg.
13	BA 911/20	Sandeep S Adsul V/s Khar Police Station	Hrg.
14	S.C. 69/18 in Exh-		Hrg.
